

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 387 OF 2017 &
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

Dated : 4th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Southern Power Distribution Company of ...Appellant(s)
Andhra Pradesh Ltd.**

Versus.

**Andhra Pradesh Electricity Regulatory ...Respondent(s)
Commission & Ors.**

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan for R-1

Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan
Ms. V. S. Lakshmi for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **25-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js